

HIGH COURT OF JUDICATURE AT ALLAHABAD

CORRIGENDUM

DATED: ALLAHABAD: March 21, 2012

No. 206 / DR(S)/2012

The word's "Sheetal Prasad" in the Court's notification no. 170/DR(S)/2012 dated 2.2.2012 be read as "**Shital Prasad**".

BY ORDER OF THE COURT,

Sd/-

**(VISHNU CHANDRA GUPTA)
REGISTRAR GENERAL**

No. 111 / DR (S)/ 2012, Dated: Allahabad: March 21, 2012

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. The District & Sessions Judge, Bareilly.(Information available on E-mail).
8. Sri Shital Prasad, Court Manager, District Court, Bareilly.
9. The Registrar, High Court, Lucknow Bench, Lucknow. (Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Registrar (Confidential), High Court, Allahabad.
12. The Joint Registrar (I), High Court, Allahabad.
13. The Officer On Special Duty/ Incharge Computer Center, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad.
15. The Joint Registrar (Budget), High Court, Allahabad.
16. The Joint Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.
18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Administrative Judge, Bareilly with the request to place this notification before Lordship for kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

Sd/-

**(VIRENDRA KUMAR SRIVASTVA
DEPUTY REGISTRAR(SERVICES)**